12.07 hrs.

**Title:** Statement regarding Government business during the week commencing the 20th Aug, 2001 and submissions by the Members.

**संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) :** अध्यक्ष महोदय, आपकी अनुमति से मैं यह सूचित करता हूं कि सोमवार, 20 अगस्त, 2001 से प्रारंभ होने वाले सप्ताह के दौरान इस सदन में निम्नलिखित सरकारी कार्य लिया जाएगा :-

1. आज की कार्यसूची से बकाया सरकारी कार्य की किसी मद पर विचार।
2. भारतीय विश्व कार्यकलाप परिद् अध्यादेश, 2001 का निरनुमोदन चाहने वाले सांविधिक संकल्प पर चर्चा और भारतीय विश्व कार्यकलाप परिद विधेयक, 2001 पर विचार और पारित करना।
3. निम्नलिखित विधेयकों पर विचार और पारित करना :-

(क) संविधान (91वां संशोधन) विधेयक, 2000

(ख) संसद सदस्य वेतन, भत्ता और पेंशन (संशोधन) विधेयक, 2001

4. निम्नलिखित मांगों पर चर्चा और मतदान तथा संबंधित विनियोग विधेयकों की पुरःस्थापना, विचार और पारित करना :-

(क) र्वा 2001-2002 के लिए अनुपूरक अनुदानों की मांगें (सामान्य)

(ख) र्वा 2001-2002 के लिए मणिपुर की अनुदानों की मांगें (लेखानुदान)

5. राज्य सभा द्वारा पारित किए गए रूप में निम्नलिखित विधेयकों पर विचार और पारित करना :-

(क) भारतीय आयुर्विज्ञान परिद् (संशोधन) विधेयक, 2001

(ख) प्रसव पूर्व नैदानिक विधियां (विनियमन और दुरुपयोग का निवारण) संशोधन विधेयक, 2001

(ग) व्यवसाय संघ (संशोधन) विधेयक, 2001

6. रेल अभिसमय समिति (1999) द्वारा अपने दूसरे प्रतिवेदन में " र्वा 2001-2001 के लिए लाभांश की दर और अन्य आनुांगिक मामलों" पर की गई सिफारिशों की स्वीकृति चाहने वाले संकल्प पर चर्चा।

-----------

SHRI BASU DEB ACHARIA (BANKURA): Sir, the following items may be included in the next week's agenda:-

i. Most of the Mills of National Textiles Corporation are closed. Workers have not received salaries for two months. Immediate steps should be taken to revive and restart 76 Mills of National Textiles Corporation.
ii. There is a move to dilute Jute Packaging Material (Compulsory in Packaging Commodities) Act, 1987. Notification has expired on 30th June. Steps should be taken to extend the notification to save the Jute Industry as well as the jute growers.

**श्री निहाल चन्द चौहान (श्रीगंगानगर) :** अध्यक्ष महोदय, आगामी सप्ताह की कार्य सूची में निम्न वियों को जोड़ा जाएः-

1 कपास के भावों में लगातार गिरावट हो रही है जिससे कृाक मानसिक तौर पर परेशान हैं। इसके लिए सरकार भावों में बढ़ोत्तरी कर मूल्य निर्धारित करे।

2 देश में बढ़ती बेरोजगारी पर चर्चा की आवश्यकता है।

SHRI BIR SINGH MAHATO (PURULIA): The following items may be included in the next week's agenda:-

i. Removal of quantitative restrictions and its adverse impact on farmers' livelihood and food safety, and
ii. Completion of all pending irrigation projects.

SHRI M. CHINNASAMY (KARUR): The following item may be included in the next week's agenda:-

"Women are entitled for equal rights in every field in the society. But the Women's Reservation Bill seeking 33 per cent in Parliament and State Assemblies is kept pending in this House. Therefore, it should be taken up, discussed and passed.

SHRI P.C. THOMAS (MUVATTUPUZHA): The following items may be included in the next week's agenda:-

i. Serious issues of farmers of India to be taken up in the Fourth Ministerial Conference of W.T.O in November at Doha and to get necessary favourable amendments made in the agreement on agriculture. Last week, the Government had also agreed for that, and
ii. One rank one pension and the other issues of ex-servicemen whose longstanding demands are required to be implemented soon.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): The following items may be included in the next week's agenda:-

i. Corrective Policy by the Finance Ministry to stop misuse of OCB and FII Sub-Accounts, and
ii. Protective measures to protect the interest of small investors.

SHRI KHARABELA SWAIN (BALASORE): The following items may be included in the next week's agenda:-

i. A master plan for the control of flood in Orissa involving all the rivers flowing through the State, and
ii. India's point of view with regard to agriculture, labour and environment to be presented at the next round of W.T.O. talk.

**श्री प्रहलाद सिंह पटेल (बालाघाट) :** अध्यक्ष महोदय, अगले सप्ताह की कार्य सूची में निम्नलिखित प्रस्ताव शामिल किया जाएः-

1 जम्मू एवं कश्मीर में लागू धारा 370 की समीक्षा करके भारत र्वा के अन्य प्रान्तों के नागरिकों को मूल निवासी अधिकार देने की आवश्यकता।

2 भारतीय जेलों में 60 र्वा या 60 र्वा से अधिक के सजा काट रहे वृद्धों की जेल से मुक्ति के लिए कानून बनाने की आवश्यकता।

SHRI RAJIV PRATAP RUDY (CHHAPRA): The following items may be included in the next week's agenda:-

i. To discuss the large scale killing of sharks in the coastal seas of India and it is being done so for export of shark fish causing danger to the whale species as such, and
ii. To discuss the issues of large scale of floods caused by heavy rains in the Himalayan ranges and huge siltation of rivers in India and the need to have bilateral talks with Nepal on those issues.

MR. SPEAKER: Dr. V. Saroja − Not present....(*Interruptions*)

SHRI K. YERRANNAIDU (SRIKAKULAM): Mr. Speaker, Sir, I have given notice. This is the most important issue....(*Interruptions*)

MR. SPEAKER: No, I am coming to you.... (*Interruptions*)

SHRI KIRIT SOMAIYA : Dr. Raghuvansh Prasad Singh has made defamatory remarks against the Finance Minister....(*Interruptions*)

MR. SPEAKER: No, he has given notice for Privilege Motion.

**श्री किरीट सोमैया :** उसके संबंध में मैंने प्रिविलेज मोशन सबमिट किया है। मेरी प्रार्थना है कि वह ऐडमिट किया जाए। फाइनैंस मिनिस्टर को नोटिस दिए बगैर लुटेरा कहना, चोर कहना, मारकोस की तरह भाग जाएगा, उन्होंने करोड़ों रुपये यू.टी.आई. में से ले लिए All are coming under rule Nos.352 and 353. It is the breach of privilege.

MR. SPEAKER: Shri Kirit Somaiya, I have received your notice of question of privilege against Dr. Raghuvansh Prasad Singh, MP, regarding his alleged defamatory remarks against the hon. Finance Minister and other Ministers on 2nd August, 2001 during discussion on UTI's US-64 scheme. The matter is under my consideration.

Now the House will take up the 'Zero Hour'....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, I have given a notice on an important matter related to the Ministry of Defence. ...(*Interruptions*)

**डॉ. रघुवंश प्रसाद सिंह (वैशाली) :** फाइनेंस मिनिस्टर के खिलाफ हमारा सेंसर मोशन है। फाइनेंस मिनिस्टर के खिलाफ हमारा निन्दा प्रस्ताव है।â€¦( व्यवधान)

MR. SPEAKER: I will come to you later. I will call one by one. The first name on the list is that of Shri Haribhau Shankar Mahale.